

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 229/96.

Date of Order 8-4-96.

Between:

A.K.A.Khalil

.. Applicant.

and

1. The Accountant General (A&E)
A.P. Hyderabad-463.

2. Smt. M. S. Saroja, Senior Accountant
O/o the Accountant General (A&E)
A.P. Hyderabad.

.. Respondents.

For the Applicant: Mr. Sudhender Kulkarni, Advocate.

For the Respondents: Mr. G. Parameswar Rao, SC for AG.

CORAM:

THE HON'BLE MR. M.G. CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE MR. H. RAJENDRAPRASAD : MEMBER (ADMN)

The Tribunal made the following Order:-

Sri G. Parameshwara Rao for Rel. None for respondent No. 2. In view of the notice before admission issued, the counsel for Respondent No. 1 produces before us for our perusal the Minutes of DPC relating to 1995 Selection which is impugned in the instant O.A. From perusal of the Minutes we are satisfied that the respondent No. 2 was rightly selected in preference to the applicant.

It is apparent that the panel was drawn based on relative merit and not by seniority subject to fitness in terms of recruitment rules. We do not see any irregularity. Hence, we see no prima facie case disclosed. The OA is accordingly rejected.

Original record produced, be returned in sealed cover to the counsel for the respondents under acknowledgement.

Arshad
Deputy Registrar (J) CC

16/4/96
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

Dated: 8-4-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

O.A.No. 229 in
T.A.No. 96.

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

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